

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 1002 of 2020

4/24.06.2020 Let this case be listed after 10 days so that Mr. Sardhu Mahto,
learned A.P.P. may comply with the order dated 11.05.2020.

Let the name of Mr. Sardhu Mahto, A.P.P. appear in the cause list.

(Rongon Mukhopadhyay, J)

R. Shekhar